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THE HIGH COURT OF KERALA

Kochi - 682 031

Dated – 21-04-2017

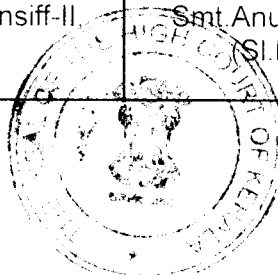
PROCEEDINGS

Judiciary – General Transfers, 2017 of Munsiff-Magistrates–Orders issued.

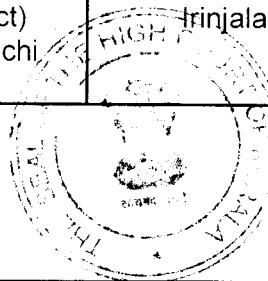
ORDER NO. B1(A)- 62 / 2017(3)

As part of the General Transfers, 2017 of the Munsiff- Magistrates, the following orders are issued. The officers at **Column II** are posted as shown against their names in **Column III**. They will hand over the charge of their offices to the officers at **Column IV** and take charge at their respective stations from the officers shown in **Column V**.

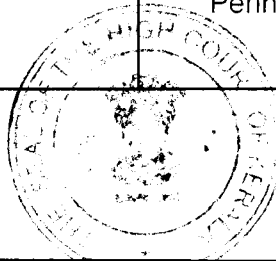
I	II	III	IV	V
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Smt. Kavitha Gangadharan, JMFC-II, Kottarakkara	Principal Munsiff, Thiruvananthapuram	JMFC-I, Kottarakkara	Smt.Rejula P.V (Sl.No.6)
2	Smt. Smitha M, Principal Munsiff, Kozhikode - I	Munsiff, North Paravur	Prl.Munsiff, Kozhikode-II	JMFC, North Paravur
3	Smt. Vinitha V JMFC, Thalassery	Judicial Magistrate of First Class-I, Ernakulam	CJM, Thalassery	Addl.Munsiff-I, Ernakulam
4	Shri Sandeep Krishna V, Munsiff, Vaikom	Judicial Magistrate of First Class-II, Ernakulam	JMFC, Vaikom	JMFC-III(Mobile) Ernakulam
5	Smt. Fazeela T.B, Munsiff, Kodungallur	Judicial Magistrate of First Class (Temp), Kothamangalam	Nyayadhikari, Gram Nyayalaya, Mathilakom at Eriyad	JMFC-I, Kothamangalam
6	Smt.Rejula P.V, Prl.Munsiff, Thiruvananthapuram	Addl.Munsiff-I, Thiruvananthapuram	Smt.Kavitha Gangadharan (Sl.No.1)	Assume charge
7	Smt.Sindhu Thankam. M, JMFC-I, Palakkad	Munsiff, Aluva	JMFC-III, Palakkad	JMFC-I, Aluva
8	Shri Rajeevan Vachal, Munsiff, Hosdurg	Judicial Magistrate of First Class-I, Kozhikode	JMFC-II, Hosdurg	JMFC-III, Kozhikode
9	Shri Karunakaran B, Munsiff, Thaliparamba	Principal Munsiff Kozhikode-I	JMFC-II, Kannur	Prl.Munsiff Kozhikode-II
10	Shri Shamnad S, JMFC-III, Neyyattinkara	Additional Munsiff-II Ernakulam	Smt Anu T Thomas (Sl.No.60)	Addl.Muniff-I Ernakulam



I	II	III	IV	V
11	Smt. Wincy Ann Peter Joseph, Addl.Munsiff(RCC), Thiruvananthapuram	Additional Munsiff, Kottayam	Smt.Rejula P.V (Sl.No.6)	Prl.Munsiff, Kottayam
12	Shri Arun Bechu N.N, Addl.Munsiff, Kozhikode-I	Principal Munsiff, Kochi	Addl.Munsiff, Kozhikode-II	JMFC-I, Kochi
13	Smt. Rehana Rajeevan, JMFC-II, Kochi	Additional Munsiff, Cherthala	JMFC-I, Kochi	Nyayadhikari, Gram Nyayalaya, Kanjikkuzhi
14	Shri Ravisankar K, Addl.Munsiff(RCC), Ernakulam	Munsiff, Koyilandi	Addl.Munsiff-I, Ernakulam	Munsiff-Magistrate Perambra
15	Shri Unnikrishnan, M.S, Munsiff-Magistrate, Idukki	Judicial Magistrate of First Class (NI Act cases), (Temporary), Thiruvananthapuram	Nyayadhikari, Gram Nyayalaya, Nedumkandam	Temp.JMFC, Thiruvananthapuram
16	Shri Visakh V.S, Addl.Munsiff, Kottayam	Judicial Magistrate of First Class(Temp), Chottanikkara	Prl.Munsiff, Kottayam	JMFC(Temp) Trippunithura
17	Shri Sajeev S., JMFC-IV, Thiruvananthapuram	Additional Munsiff (RCC), Ernakulam	JMFC-III, Thiruvananthapuram	Addl.Munsiff-I, Ernakulam
18	Shri Praveen Kumar G, Prl.Munsiff, Kochi	Judicial Magistrate of First Class-I, Haripad	JMFC-I, Kochi	Munsiff-Magistrate, Haripad
19	Smt. Priyanka S, JMFC-I, Haripad	Judicial Magistrate of First Class(Temp), Mattancherry	Munsiff-Magistrate, Haripad	JMFC-I, Kochi
20	Shri Sunil Berchmans Varkey, JMFC, Chengannur	Judicial Magistrate of First Class, Muvattupuzha	Munsiff, Chengannur	Nyaydhikari, Gram Nyayalaya, Vadavucode at Kolencherry
21	Smt. Sreeja Janardhanan Nair, Munsiff, Payyannur	Judicial Magistrate of First Class, Kasaragod	JMFC, Payyannur	Nyayadhikari, Gram Nyayalaya, Parappa at West Eleri
22	Smt. Rajasree Rajagopal, Munsiff, Aluva	Judicial Magistrate of First Class-I, Mavelikkara	JMFC-I, Aluva	JMFC-II, Mavelikkara
23	Shri John Varghese, JMFC-II, Aluva	Judicial Magistrate of First Class-II, Neyattinkara	JMFC-I, Aluva	JMFC-III, Thiruvananthapuram
24	Smt. Jisha Mukundan R, Munsiff, Muvattupuzha	Judicial Magistrate of First Class, Ramankary	Munsiff, Perumbavoor	JMFC, Ambalappuzha
25	Smt. Thejomayi Thampuratty, Addl.Munsiff, Irinjalakuda	Judicial Magistrate of First Class (NI Act) (Temporary), Kochi	Prl.Munsiff, Irinjalakkuda	JMFC-I, Kochi



I	II	III	IV	V
26	Smt. Rejani Thankappan, JMFC-I, Neyyattinkara	Munsiff, Thiruvalla	JMFC(Temp), Thiruvananthapuram	JMFC-I, Pathanamthitta
27	Shri M.Satheesan, Munsiff-Magistrate, Paravur, Kollam	Principal Munsiff, Neyyattinkara	JMFC(Temp), Paravur	Smt.Anu.T.Thomas (Sl.No.60)
28	Shri Arun M.Kuruville, Addl. Munsiff(RCC), Thrissur	Judicial Magistrate of First Class-I, Cherthala	Pri.Munsiff, Thrissur	JMFC-II, Cherthala
29	Smt. Rashmi Ravindran, Addl.Munsiff, Kannur	Munsiff-Magistrate, Idukki	Pri.Munsiff, Kannur	Nyayadhikari, Gram Nyayalaya, Nedumkandom
30	Smt. Elsa Catherine George, JMFC, Thiruvalla	Judicial Magistrate of First Class-II, Aluva	JMFC-I, Pathanamthitta	JMFC-I,Aluva
31	Smt. Devika Lal, JMFC, SulthanBathery	Judicial Magistrate of First Class-IX, Ernakulam at Kunnumpuram	CJM, Kalpetta	JMFC(Temp), Kakkkanadu
32	Shri Joji Thomas, JMFC-II, Thamarassery	Judicial Magistrate of First Class(Temp), Koothattukulam	JMFC-I, Thamarassery	JMFC(Temp) Trippunithura
33	Shri Donald Sequera, JMFC, Koyilandi	Judicial Magistrate of First Class, Thalassery	Munsiff-Magistrate, Perambra (MM, Perambra is directed to handover the full additional charge of JMFC Koyilandy to Munsiff, Koyilandy after Summer Vacation)	CJM, Thalassery
34	Smt. Veena V.S, JMFC-I, Cherthala	Munsiff, Vaikom	JMFC-II, Cherthala	JMFC, Vaikom
35	Smt. Ranjini M.K, JMFC-I, Perambra	Munsiff, Ottappalam	Munsiff-Magistrate, Perambra	Nyayadhikari, Gram Nyayalaya, Sreekrishnapuram
36	Smt. Mary Bindu Fernandez, JMFC(Temp), Piravam	Munsiff, Muvattupuzha	JMFC(Temp), Trippunithura	Munsiff, Permbavoor
37	Smt. Reshma Sasidharan, Addl.Munsiff-III, Thiruvananthapuram	Judicial Magistrate of First Class, Chengannur	Smt.Rejula P.V (Sl.No.6)	Munsiff, Chengannur
38	Shri Aneesh Chacko, JMFC, Nilambur	Additional Munsiff, Irinjalakkuda	Munsiff-Magistrate, Perinthalmanna	Pri.Munsiff, Irinjalakkuda



I	II	III	IV	V
39	Shri Shabir Ibrahim, JMFC-I, Kozhikode	Judicial Magistrate of First Class, Nilambur.	JMFC-III ,Kozhikode	Munsiff-Magistrate, Perinthalmanna
40	Shri Thariachan M.T, JMFC, Nedumkandam	Judicial Magistrate of First Class(Temp), Piravam	Nyayadhikari, Gram Nyayalaya, Nedumkandam	JMFC(Temp) Thrippunithura.
41	Smt.Rema R.K, JMFC, Thaliparamba	Judicial Magistrate of First Class-I, Palakkad	JMFC-I, Kannur	JMFC-III, Palakkad
42	Smt. Manju P, JMFC-III, Punalur	Munsiff, Kanjirappally	JMFC-I, Punalur	Munsiff, Erattupetta
43	Shri Biju M.C, Prl. Munsiff, Kasaragod	Munsiff, Kalpetta	Nyayadhikari, Gram Nyayalaya, Parappa at West Eleri	Nyayadhikari, Gram Nyayalaya, Vythiri
44	Shri Arshad Khan.A.R, JMFC-I, Mavelikkara	Prl. Munsiff, Nedumangad	JMFC-II, Mavelikkara	JMFC-I, Nedumangad
45	Smt. Rajasree C.R, Addl.Munsiff, Kasaragod	Munsiff, Varkala	Nyayadhikari, Gram Nyayalaya, Parappa at West Eleri	JMFC, Varkala
46	Shri Krishnankutty K.V, Addl.Munsiff, Kochi	Judicial Magistrate of First Class, Perambra	JMFC-I, Kochi	Munsiff-Magistrate Perambra
47	Shri Balakrishnan M, Munsiff, Koyilandi	Judicial Magistrate of First Class- I, Hosdurg	Munsiff-Magistrate Perambra	JMFC-II, Hosdurg
48	Smt. Rejitha R.R, JMFC-I, Thiruvananthapuram	Additional Munsiff, Alappuzha	JMFC-III, Thiruvananthapuram	Nyayadhikari, Gram Nyayalaya, Ambalappuzha
49	Smt. Beena Gopal JMFC-II, Attingal	Judicial Magistrate of First Class-III(Temp.), Kollam	Munsiff, Attingal	JMFC-II, Kollam
50	Shri Shanavas A, Munsiff-Magistrate, Peermade	Judicial Magistrate of First Class(Temp), Sasthamcottah	JMFC, Peermade	Nyayadhikari, Gram Nyayalaya, Chittuimala at Perinadu
51	Smt. Parvathy S.R, Prl.Munsiff, Nedumangad	Munsiff, Ranny	JMFC-I, Nedumangad	JMFC, Ranny
52	Smt.Sony A.S, JMFC-III, Kollam	Judicial Magistrate of First Class-II, Attingal	JMFC-II, Kollam	Munsiff, Attingal



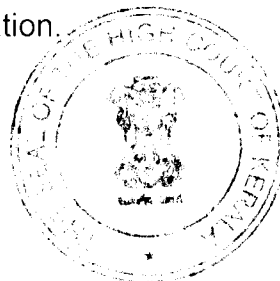
I	II	III	IV	V
53	Shri Mithun Roy K, Munsiff -Magistrate, Sulthan Bathery	Additional Munsiff, Kochi	CJM, Kalpetta (CJM, Kalpetta is directed to handover the charge of MM, Sulthanbathery to the Munsiff, Kalpetta after Summer Vacation)	JMFC-I, Kochi
54	Smt. Indu P, JMFC-I, Hosdurg	Judicial Magistrate of First Class,II Thamarassery	JMFC-II, Hosdurg	JMFC-I, Thamarassery
55	Smt.Vandana R , Munsiff-Magistrate, Payyoli	Additional Munsiff, Kannur	Munsif-Magistrate, Perambra	Prl.Munsiff, Kannur
56	Shri. Manish D.A, Munsiff, North Paravur	Judicial Magistrate of First Class-I, Neyyattinkara	JMFC, North Paravur	JMFC(Temp), Thiruvananthapuram
57	Smt.Sajini B.S, Munsiff, Thiruvalla	Munsiff, Karunagappally	JMFC-I, Pathanamthitta	Nyayadhikari, Gram Nyayalaya, Chavara
58	Shri Siji N.N, JMFC(Temporary), Koothattukulam	Munsiff, Kattappana	JMFC (Temp), Trippunithura	Nyayadhikari, Gram Nyayalaya, Kattappana
59	Smt.Ampili Chandran P.B, Munsiff, Ranni	Judicial Magistrate of First Class-I, Attingal	JMFC, Ranni	JMFC-III, Thiruvananthapuram
60	Smt.Anu T Thomas , Prl.Munsiff, Neyyattinkara	Addl.Munsiff-I, Neyyattinkara	Sri.Satheesan M (Sl.No.26)	Nyayadhikari, Gram Nyayalaya, Parassala
61	Smt Annie Varghese JMFC(Temp), Kalamassery	Judicial Magistrate of First Class-III, Neyyattinkara	JFCM (Temp), Kakkanadu	Smt.Anu T Thomas (Sl.No.60)

All Officers except Sl.No.6,10, 11, 13,17,38,48,53,55 & 60 are eligible for Special Pay for extra administrative work @ Rs.1,250/- per month in their new posts.

The officers at Sl.No.6,60 &61 are not eligible for Transfer Grant and Joining Time.

The officers will handover their additional charges also. All officers at column IV will continue to hold their full additional charges, till new officers takes charge.

All officers transferred by these proceedings are directed to take charge in their new posts on the reopening of courts after summer vacation.



In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer / vacation officer on the day of absence.



(By Order),

[Handwritten signature]

K Babu

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (61 copies)
 The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
 The Additional Chief Secretary to Government, Home (C) Department,
 Thiruvananthapuram (with C/L)
 The Director of Public Relations, Thiruvananthapuram.
 The Director and Addl. Director of Kerala Judicial Academy, Ernakulam
 The District Judges and Chief Judicial Magistrates of the 14 Districts.
 The Officers and courts concerned.
 The Private Secretary to the Hon'ble the Chief Justice, High Court.
 The Public Relations Officer, High Court.
 The Confidential Assistants to the Registrars, High Court.
 The A5, B2(A), B3(A), B4(A), B5(A), C1, D2 , E1 & I1 seats & e-Courts Cell, Computer
 Cell, High Court.
 The Administrative Records Section, High Court (2 copies)
 The Kerala Judicial Academy, Ernakulam

Copy submitted to :

The Honourable the Judges.

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